GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA UNSTARRED QUESTION NO. 2497 TO BE ANSWERED ON 22/03/2023

BUDGET ALLOCATION IN SECOND PHASE OF PMGSY

2497 DR. KANIMOZHI NVN SOMU:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the States for which budget allocation has been made in the second phase of the Pradhan Mantri Gram Sadak Yojana (PMGSY) and the total length of roads in kilometers to be constructed:
- (b) the length of roads, in kilometers, constructed under the above scheme in Tamil Nadu and the expenditure incurred thereon;
- (c) the status of progress of other roads proposed under the scheme in Tamil Nadu and the details of the proposed pending roads; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

- (a) & (b) The second phase of Pradhan Mantri Gram Sadak Yojana (PMGSY) was launched in the year 2013 with a target to upgrade 50,000 Km of the existing rural road network. Under PMGSY-II a total of 49,873 Km road length and 763 bridges have been sanctioned to the States/UTs at a cost of Rs. 31,784.76 crore, as per the State/UT-wise details given in Annexure. As on 17th March, 2023, 48,437 Km road length and 693 bridges stand completed at an expenditure of Rs. 27,725.13 crore. The State of Tamil Nadu was sanctioned 2,940 Km and 34 bridges, all of which stand completed at an expenditure of Rs. 1,480.36 crore.
- (c) & (d) The State of Tamil Nadu has completed all the projects under PMGSY I & PMGSY II. Under PMGSY- III, the State has been allocated target of 7,375 Km, against which 1,154 road works of 4,449 Km and 55 bridges have been sanctioned and 859 roads of 3,206 Km stand completed as on 17th March, 2023. The status of ongoing works can be accessed on programme website www.omms.nic.in => Proposals =>Statewise List of Roads. The State has not yet sent balance of PMGSY-III proposals of 2,926 km.

Annexure referred to in part (a) to (b) of Rajya Sabha Unstarred Question No. 2497 for reply on 22nd March, 2023

Project sanctioned under PMGSY-II

Name of the State/UT	No. of roads	Road Length (in Km)	No. of Bridges	Sanctioned Cost (Rs in Crore)
Andaman and Nicobar	48	96.66	0	51.19
Andhra Pradesh	174	1,330.95	2	692.36
Arunachal Pradesh	80	550.91	7	491.93
Assam	250	1,721.48	65	1,320.39
Bihar	345	2,456.47	103	1,570.40
Chhattisgarh	179	2,240.71	0	1,422.75
Gujarat	109	1,180.31	40	753.71
Haryana	88	1,042.24	18	956.62
Himachal Pradesh	112	1,251.16	1	964.26
Jammu and Kashmir	121	679.55	7	762.78
Jharkhand	165	1,641.81	6	1,031.54
Karnataka	314	2,241.18	11	1,042.32
Kerala	149	582.89	3	479.78
Madhya Pradesh	374	4,984.50	245	3,599.47
Maharashtra	385	2,618.91	108	1,572.58
Manipur	55	325	3	275.21
Meghalaya	94	489.96	12	380.28
Mizoram	6	194.25	0	262.23
Nagaland	13	227.6	5	228.42
Odisha	636	3,672.39	30	1,698.18
Puducherry	45	106.13	0	49.64
Punjab	123	1,342.82	7	865.37
Rajasthan	401	3,464.26	6	1,460.77
Sikkim	34	120.99	0	104.68
Tamilnadu	860	2,940.42	34	1,433.73
Tripura	42	307.23	1	333.29
Uttar Pradesh	963	7,614.28	2	4,540.26
Uttarakhand	112	905.83	7	582.54
West Bengal	291	2,518.25	22	2,194.59
Telangana	114	944.08	17	575.44
Ladakh	13	79.33	1	88.04
Total	6,695	49,872.54	763	31,784.76